

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

Item No. 202
IB-285/ND/2020

IN THE MATTER OF:

M/s. Ashtech Buildpro India Pvt. Ltd.

...PETITIONER

Vs.

M/s. Sun Ganga Construction Co. Pvt. Ltd.

...RESPONDENT

Section

Under Section 9 of IBC

Order delivered on 11.02.2020

Coram:

SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)

DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Op.-Creditor/F.C.

**:Mr. Gursat Singh and
Mr. Biswaksen Panda,
Advocates**

For the Respondent/ Corporate-debtor

:

ORDER

Heard the submissions made by the counsel for the operational-creditor. The counsel for the operational-creditor has submitted that fresh "Vakalatnama" has been filed alongwith tracking details of the demand notice dated 21.11.2019 the same are taken on record. Issue notice on the corporate-debtor within ten days. Post the matter to 28.02.2020.

-sd-

**(V.K. Subburaj)
Member (T)**

-sd-

**(P.S.N. Prasad)
Member (J)**